

- (v) G.S.R. 372(E) published in Gazette of India dated the 8th July, 1997 approving the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.
- (vi) G.S.R. 384(E) published in Gazette of India dated the 10th July, 1997 approving the Amendment to the Recruitment Rules for the post of Signal Bosan Regulations, 1997.
- (vii) G.S.R. 429(E) published in Gazette of India dated the 29th July, 1997 approving the New Mangalore Port Trust Employees (Recruitment, seniority and Promotion) Amendment Regulations, 1997.
- (viii) G.S.R. 431(E) published in Gazette of India dated the 29th July, 1997 approving the Mormugao Port Employees (Allotment of Residences) Amendment Regulations, 1997.
- (xi) G.S.R. 470(E) published in Gazette of India dated the 19th August, 1997 approving the Mormugao Port Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.
- (x) G.S.R. 471(E) published in Gazette of India dated the 19th August, 1997 approving the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.

[Placed in the Library. See No. LT 2410/97]

Annual Report and Review on the Working of Electronics and Computer Software Export Promotion Council, New Delhi for the Year 1996-97

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (DR. BOLLA BULLI RAMAIAH): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 1996-97, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Electronics and Computer Software Export Promotion Council, New Delhi for the year 1996-97.

[Placed in Library. See No. LT 2411/97]

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the India Trade Promotion Organisation and the Ministry of Commerce for the year 1997-98.

[Placed in Library. See No. LT 2412/97]

Annual Report and Review on the Working of the Indian Law Institute, New Delhi for the Year 1996-97

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA): On behalf of Shri Ramakant D. Khalap, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Law Institute, New Delhi, for the year 1996-97, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Law Institute, New Delhi, for the year 1996-97.

[Placed in Library. See No. LT 2413/97]

- (2) A copy of the Annual Report (Hindi and English versions) of the International Centre for Alternative Dispute Resolutions, New Delhi for the year 1995-96, alongwith Audited Accounts.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 2414/97]

Annual Report and Review on the Working of Assam Prathamik Siksha Achani Parishad, Gawahati, for the year 1995-96 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN): On behalf of Shri Muhi Ram Saikia, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Assam Prathamik Siksha Achani Parishad, Gawahati, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam Prathamik Siksha Achani Parishad, Gawahati, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2415/97]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Warangal, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of